

**APPELLATE TRIBUNAL FOR ELECTRICITY
NEW DELHI**

APTEL/Registry/Vacation/2017

Dated: 01/06/2017

VACATION NOTIFICATION 2017

In pursuance of Rule 54 of the Appellate Tribunal for Electricity (Procedure, Form, Fee and Record of Proceedings) Rules, 2007, the Hon'ble Chairperson has directed that Tribunal will be closed for the Annual Summer Vacation from 5th June, 2017 to 30th June, 2017 (both days inclusive) and will reopen on Monday the 3rd July, 2017 (01st & 02nd July, 2017 being holiday)

During the Summer Vacation, matters of urgent nature only would be taken up by the Hon'ble Members of Tribunal in the Vacation Courts as per the roaster given below:-

Sl.No	Period (w.e.f.)	Court	Bench
1.	05.06.2017 to 08.06.2017	Court-I	Hon'ble Justice Ranjana Prakash Desai, Chairperson & Hon'ble Shri I.J. Kapoor, Technical Member
2.	27.06.2017 to 30.06.2017	Court- I	Hon'ble Justice Ranjana Prakash Desai, Chairperson & Hon'ble Shri B.N. Talukdar, Technical Member (P&NG)

During Summer Vacation, only the matters which are required to be immediately or promptly dealt with shall be received in the Registry and the Registrar on being satisfied of the urgency shall order registration and posting of such cases before the Vacation Bench.

Filing counter of the Registry of the Tribunal will remain open daily except on Saturdays, Sundays and holidays from 10.00 a.m. to 2.30 p.m.

(Dr. Ashu Sanjeev Tinjan)
Registrar

To

The Notice Boards of the Tribunal

The Bar Room of APTEL

The Website of APTEL

The PPS/PS of the Hon'ble Chairperson/Hon'ble Members for submitting this Notification before the Hon'ble Members